

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 2 OF 2017

Dated: 08th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**TANGEDCO ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for R.2

ORDER

Learned counsel for respondent No.2 seeks four weeks time to file reply. He may file the same on or before 06.04.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 21.04.2017 after serving copy on the other side.

List the matter on **22.05.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/pr